- (b) the steps proposed to be taken by Government for totally eradicating this disease from the State; and
- (c) the funds allocated to the State by the Central Government for the purpose during each of the last three years and the achievements made thereon?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI DINESH TRIVEDI): (a) The number of HIV infected persons in Tamil Nadu on specified dates by gender is as follows:

Date	Male	Female
as on 1st Jan 2005	18562	12652
as on 1st Jan 2007	42276	32513
as on 1st Jan 2010	99849	77720

- (b) Following are the steps being taken by the Government for controlling HIV/AIDS in the State:
  - (1) Prevention of new infection in high risk groups and general population through;
  - a) Saturation of coverage of high risk groups with targeted interventions (TIs).
  - b) Scaled interventions in the general population.
- (2) Providing greater care, support and treatment to a larger number of people living with HIV/AIDS.
- (3) Strengthening the infrastructure, systems and human resources in prevention, care, support and treatment programmes at the district level.

(c)

Financial details of Tamil Nadu

Year	Allocation Expenditure (including advances)			
2007-08	7388.14	5668.39		
2008-09	7958.8	6937.44	(Provisional	
2009-10	7528.72	6245.66	(figure)	
2010-11	7592.55			

## Production of vaccine in the country

- 4261. SHRI P.R. RAJAN: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:
- (a) whether there is any shortage of immunization vaccines in the country during the year 2009;

- (b) if so, the details thereof and action taken thereon; and
- (c) the details of the vaccine requirements, vaccine made available, vaccine produced under public sector, vaccine produced under private sector for the last three years, year-wise?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD): (a) No.

- (b) Not applicable in view of the reply to part (a) above.
- (c) The details of the vaccine requirements under the Universal Immunization Programme and vaccine made available are enclosed as Statement (See below).

The quantity of vaccine produced by the public sector units during 2007-08 in lakh doses are as follows:

BCG	599.01
DPT	1079.48
DT	500.00
*TT	1298.41

During 2008-09 and 2009-10 there was no production in these units as their manufacturing licenses were suspended *w.e.f.* January 2008 till February, 2010.

Details of vaccine produced by various private sector units during the last three years is being collected.

## Statement

Vaccine requirement and vaccine made available under the Universal Immunization Programme during the period 2007-08 to 2009-10

The requirement figure is based on estimates of 100% beneficiaries (infants, older children and pregnant women) and is inclusive of three (3) months buffer stock and 25% wastage. The vaccine made available includes balance reported by the States/UTs as on 01 April and actual supply made during the year.

Quantity in lakh doses

	DPT V	accine TTV	accine	DT Vaccine		
Year	Req.	Made Available	Req.	Made Available	Req.	Made Available
2007-08	1689.60	1312.12	1675.46	978.52	449.71	368.62
2008-09	1819.43	1410.28	1783.10	1378.37	479.90	447.98
2009-10	2219.77	1872.06	2010.64	1440.44		

t-OPV		V	Measles Vaccine BCG Vaccine			
Year	Req.	Made Available	Req.	Made Available	Req.	Made Available
2007-08	1822.89	1687.85	450.14	458.66	1016.99	895.42
2008-09	1947.74	1788.20	478.77	498.77	1025.83	889.02
2009-10	1892.69	1991.28	469.71	547.56	1109.49	954.05

Balance as on 01.04.2009 and Supply of DT vaccine is included with the balance DPT vaccine reported by States/UTs as on 01.04.2009 and the supply made during 2009-10.

## Opening and functioning of Ashok Paper Mill

4262. SHRI KUMAR DEEPAK DAS: Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

- (a) the present status of opening and functioning of Ashok Paper Mill in Assam;
- (b) whether Government would consider to reopen Ashok Paper Mill, in view of the promise made under historic Assam Accord 1985 in the current financial year; and
- (c) the details of the steps taken so far for the opening of Ashok Paper Mill since the signing of the Assam Accord?

THE MINISTER OF STATE IN THE MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI ARUN YADAV): (a) to (c) The production operations of Ashok Paper Mill (APM) are suspended at present. The Government of India who is a signatory to the Assam Accord, decided to conduct Techno-Economic Feasibility Report (TFFR) and Detailed Project Report (DPR) for revival of Ashok Paper Mill (APM). Hindustan Paper Corporation (HPC) invited bid for engaging a consultant for preparation of TEFR and DPR for revival of APM. Accordingly, M/s. Sandwell Consultancy Engineers Private Limited, Mumbai has been engaged on 10.9.2008.

M/s Sandwell submitted final TEFR on 10.2.2009. TEFR was accepted by Government of Assam and Sandwell was advised to prepare draft DPR. It was also decided that Government of Assam (GoA) would prepare an inventory of availability of bamboo in Assam and submit a report within three months which is awaited. Availability of bamboo in adequate quantities would be the mainstay of any revival efforts.